

DIVISION BENCH

ITEM NO. 120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 63/2018 & CA No. 301/2019 IN CP No. 49/ND/2014

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	MR. SAURABH KAPOOR V/S MORADABAD CLUB PVT LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

- Sh. Rishi Sood, Adv. : *For the Applicant in CA No.63/2018 & Respondent
in CA No. 301/2019*
- Sh. Krishna Dev Vyas, Adv. : *For the Applicant in CA No.301/2019*
- Sh. Deepak Bajaj, Adv. : *For the Respondent No.1-3 in CA No.63/2018*
- Sh. Arvind Nath Agarwal alongwith Sh. Krishna Dev Vyas, Adv. : *For the Respondent No.4-6 in CA No.63/2018*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 20th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

06th December, 2022

*Priya Agarwal
(Stenographer)*